

**IN THE MATTER OF LIQUIDATION PROCESS OF  
TRADE LINE ENTERPRISES PRIVATE LIMITED  
(CIN: U51494TN2005PTC057097)**

**(Liquidation Commencement as on 18.11.2025) Order received on 24.11.2025  
Filing under clause (d) of sub-regulation (5) of regulation 31 the IBBI (Liquidation Process) Regulations, 2021**

**List of Stakeholders as on 24.12.2025**

**Amount in Rs.**

SI NO	Category of creditor	Summary of claims received		Summary of claims		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors	-	-	-	-	-	-	-	Annexure 1	
2	Unsecured financial creditors	1	1,047,624,882	1	1,047,624,882	-	-	-	Annexure 2	
3	Operational creditors(Workmen)	-	-	-	-	-	-	-	Annexure 3	
4	Operational creditors(Employees)	1	615,000	1	615,000	-	-	-	Annexure 4	
5	Operational creditors (Government Dues)	4	65,964,426	4	65,964,426	-	-	-	Annexure 5	
6	Operational creditors (other than Workmen, Employees and Government Dues)	-	-	-	-	-	-	-	Annexure 6	
7	Other Stakeholders, if any(other than financial creditors and operational creditors)	-	-	-	-	-	-	-	Annexure 7	
	<b>TOTAL</b>	<b>6</b>	<b>1,114,204,308</b>	<b>6</b>	<b>1,114,204,308</b>	-	-	-		

**Annexure-1**

**IN THE MATTER OF LIQUIDATION PROCESS OF  
TRADE LINE ENTERPRISES PRIVATE LIMITED  
(CIN: U51494TN2005PTC057097)**

List of Secured financial creditors

List of Stakeholders as on 24.12.2025

**Amount in Rs.**

SI NO	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification	Remarks, if any (Distribution Under Section of IBC, 2016)	
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security interest relinquished? (Yes/No)	Details of Security Interest	Amount Covered by gurantee						
	<b>Total</b>														

Note : The Claimants have not submitted claims under liquidation process. Hence, claims submitted during CIRP is considered.

**Annexure-2**

**IN THE MATTER OF LIQUIDATION PROCESS OF  
TRADE LINE ENTERPRISES PRIVATE LIMITED  
(CIN: U51494TN2005PTC057097)**

**List of Unsecured financial creditors**

**List of Stakeholders as on 24.12.2025**

Amount in Rs.

SI NO	Name of the Creditor	Details of Claim Received		Details of Claim Admitted			Amount of Contingent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verificati on	Remarks, if any (Distribution Under Section of IBC, 2016)
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by gurantee					
1	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	30-Oct-19	1,047,624,882	1,047,624,882	NIL	NO	-	-	-	-	-
<b>Total</b>			<b>1,047,624,882</b>	<b>1,047,624,882</b>			-	-	-	-	-

**Annexure-3**

**IN THE MATTER OF LIQUIDATION PROCESS OF  
TRADE LINE ENTERPRISES PRIVATE LIMITED  
(CIN: U51494TN2005PTC057097)**

**List of Operational Creditors (Workmen)**

Amount in Rs.

SI NO	Name of authorised representative if any	Name of Workmen	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verificati on	Remarks, if any
			Date of Receipt	Amount claimed	Total Amount of Claim admitted	Amount of claim for the period of twenty-four months proceeding the liquidation commencement date	Nature of Claim	% of share in total amount of claims admitted					
	<b>Total</b>												

**NIL**

**Annexure-4**

**IN THE MATTER OF LIQUIDATION PROCESS OF  
TRADE LINE ENTERPRISES PRIVATE LIMITED  
(CIN: U51494TN2005PTC057097)**

**List of Operational Creditors (Employees)**

SI NO	Name of authorised representa- tive if any	Name of Employee	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification	Remarks, if any (Distribution Under Section of IBC, 2016)	Amount in Rs.
			Date of Receipt	Amount claimed	Total Amount of Claim admitted	Amount of claim for the period of twelve months proceeding the liquidation commencement date	Nature of Claim	% of share in total amount of claims admitted						
1	PGS Ramesh Jesuprakash	26.04.2021	615,000	615,000	Salary and PF dues	-	-	-	-	-	-	-	53(1)(f). Claim admitted based opening balance outstanding in books of accounts & Customs documents submitted.	
		<b>Total</b>	<b>615,000</b>	<b>615,000</b>	-	-	-	-	-	-	-	-		

Note : The Claimants have not submitted claims under liquidation process. Hence, claims submitted during CIRP is considered.

**Annexure-5**

**IN THE MATTER OF LIQUIDATION PROCESS OF  
TRADE LINE ENTERPRISES PRIVATE LIMITED  
(CIN: U51494TN2005PTC057097)**

**List of Operational Creditors (Government Dues)**

Amount in Rs.

SI NO	Name of Stakeholder	Details of Claim Received			Details of Claim Admitted			Amount of Contingent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verificati on	Remarks, if any (Distribution Under Section of IBC, 2016)
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)					
1	Income Tax Department (TDS) - ward 3(3), Chennai	12/19/2025	1,707,970	1,707,970	Non payment of TDS and consequent penalty & interest	-	-	-	-	-	-	53(1)(f)
2	Assistant Commissioner (ST), Maduranthagam Assessment Circle	12/17/2025	1,239,988	1,239,988	Claim based on assessment orders passed under TNVAT Act, 2006	-	-	-	-	-	-	53(1)(f)
3	Income tax officer - Corporate Ward 3(1)	12/23/2025	62,737,709	62,737,709	Assessment order under Section 144 of the Act, penalty orders under Sections 272(1)(d) and 270A of the Income-tax Act, 1961 for A.Y. 2018–19.	-	-	-	-	-	-	53(1)(f)
4	Employees State Insurance, Regional Office, Nungambakkam, Chennai	22.12.2025	278,759	278,759	Towards Non payment of ESI dues	-	-	-	-	-	-	53(1)(f)
<b>Total</b>			<b>65,964,426</b>	<b>65,964,426</b>		-	-	-	-	-	-	-

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**Annexure-6**

**List of Operational Creditors (Other than Workmen, Employess and Government Dues)**

**IN THE MATTER OF LIQUIDATION PROCESS OF  
TRADE LINE ENTERPRISES PRIVATE LIMITED  
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Annexure-6												
List of Operational Creditors (Other than Workmen, Employess and Government Dues)												
IN THE MATTER OF LIQUIDATION PROCESS OF TRADE LINE ENTERPRISES PRIVATE LIMITED (CIN: U51494TN2005PTC057097)												
SI NO	Name of the Creditor	Details of Claim Received		Details of Claim Admitted					Amount in Rs			
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)	Whether related party?	Amount of Contingent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verificati on
-	-	-	-	-	-	-	-	-	-	-	-	-
<b>Total</b>												

**Annexure-7**

**IN THE MATTER OF LIQUIDATION PROCESS OF  
TRADE LINE ENTERPRISES PRIVATE LIMITED  
(CIN: U51494TN2005PTC057097)**

**List of Other Stakeholders, If any (Other than Financial Creditors and Operational Creditors )**

SI NO	Name of Stakeholder	Category of stakeholders (Preference shareholders)	Details of Claim Received		Details of Claim Admitted			Amount of Contingent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification	Remarks, if any (Distribution Under Section of IBC, 2016)	Amount in Rs.	
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal							
<b>NIL</b>														
	<b>Total</b>			-	-			-	-	-	-	-		